

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in MAC App./125/2024/(Filing No.)

GOPI BIR CHAUHAN AND ANOTHER

APPLICANTS

VERSUS

YOGESH CHETTRI AND OTHERS

RESPONDENTS

Date: 28.11.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Prem Simon Chettri, Advocate.

ORDER

I.A. No.01 of 2024 is an application filed by the Applicants under Section 173(1) of the Motor Vehicles Act, 1988, seeking condonation of twenty-four days' delay in filing the Appeal.

Issue Notice to the Respondents.

Requisites be filed within three days from today.

In view of the intervening Winter Vacation, list thereafter.

Judge
28.11.2024